Annexure-7

Name of the corporate debtor; Grids Steel & Alloys Limited; Date of commencement of liquidation: 26.09.2025; List of stakeholders as on: 24.11.2025

List of other stakeholders, if any (other than financial creditors and operational creditors)

													(,	Amount in₹)	
	o <mark>stakeholder</mark>		Details of claim received								Amount of contingent claim	of any	claim	Amount of claim under verification	Remarks, ifany
		(preference shareholders /equity shareholders /partners /others)	CONTRACTOR OF STREET	The state of the s	Amount of claim admitted	ofclai m	Amount covered by lien or attachment pending disposal	Whether lien /attachment removed?(Yes/No)	Contract to the second	% share in total amount of claims admitted	ciaim	dues, that may be set off	rejected	verification	
0						NA									

